NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.11.2026

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8518 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sumat Gupta Vs. Schreiber Dynamix Dairies Pvt. Ltd.	Siddharth Sangal
2.	I.A. No. 8519 of 2026 in Competition App. (AT) No. ___ of 2026	Daleshwar Singh Rajpoot, Sole Proprietor, Shakti Marketing Associates Vs. Competiton Comission of India	Akshay Sharma
3.	I.A. No. 8533 of 2026 in Competition App. (AT) No. ___ of 2026	Puneet Singhal, Sole Proprietor Pioneer Enterprises (I) Vs. Competiton Comission of India	Akshay Sharma
4.	I.A. No. 8454 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Devki Rani Jakhar (Personal Guarantor) Vs. Indian Bank & Anr.	Vaibhav Krishan Dayma
5.	I.A. No. 8456 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	RCC lnfraventures Limited Vs. R.R. Industrial Corporation (India) Private Limited	Amrita Panda
6.	I.A. No. 8458 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Department of Town and Country Planning, Haryana Vs. Rahul Jindal & Anr.	Shekhar Raj Sharma
7.	I.A. No. 8459 of 2026 in Comp. App. (AT) No. ___ of 2026	Pawandeep Singh Vs. Com Vision India Pvt. Ltd. & Ors.	Sanjukta Roy

8.	I.A. No. 8539 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Assistant Commissioner of CGST & CX, Dinajpur, Siliguri CGST & CX Commissionerate Vs. RR Modi, Resolution Professional of Duncans Industries Limited and Anr	Anurag Ojha
9.	I.A. No. 8542 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	State Bank of India Vs. Dinesh Shahra	Sanjay
10.	I.A. No. 8543 of 2026 in Comp. App. (AT) No. ___ of 2026	Arifbhai Ismailbhai Memon Vs. The Office of Registrar of Companies Mumbai	Mayank P. Shah
11.	I.A. No. 8544 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Mahesh Amolakhadas Maheshwari Vs. Sicom Limited & Anr.	Honey Satpal
12.	I.A. No. 8553 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	The Regional Provident Fund Commissioner-II, Employees' Provident Fund Organisation Vs. IPE NPV Insolvency Professionals Private Limited	Kaushal Gautam
13.	I.A. No. 8560 of 2026 in Competition App. (AT) No. ___ of 2026	Vijay Stationery Mart Vs. Competition Commission of India & Ors.	Saransh Jain
14.	I.A. No. 8564 of 2026 in Competition App. (AT) No. ___ of 2026	Alankar Distributors Vs. Competition Commission of India & Ors.	Saransh Jain
15.	I.A. No. 8621 of 2026 in Comp. App. (AT) No. ___ of 2026	Rakesh Malhotra Vs. Transauto & Mechaids Private Limited & Ors.	Palash S Singhai
16.	I.A. No. 8625 of 2026 in Comp. App. (AT) No. ___ of 2026	Rakesh Malhotra Vs. Supermax International Private Limited & Ors.	Palash S Singhai

17.	I.A. No. 8701 of 2026 in Contempt Case (AT) No. ___ of 2026 in Comp. App. (AT) (Ins) No. 113 of 2025	Saurabh & Anr. Vs. Apex Heights Pvt. Ltd. & Ors.	M.V Mukunda
18.	I.A. No. 8702 of 2026 in Contempt Case (AT) No. ___ of 2026 in Comp. App. (AT) (Ins) No. 109 of 2025	Jai Kishore Prasad & Anr. Through PoA Mr. Saurabh Vs. Apex Heights Pvt. Ltd. & Ors.	M.V Mukunda

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Assistant Registrar